National Company Law Tribunal

Allahabad Bench

CP. NO 91/AId/2016.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY: LAW TRIBUNAL ON 16 03, 2017

NAME OF THE COMPANY: Global Nonwovens Ltd & Jindal Polyfilms Lat.

SECTION OF THE COMPANIES ACT: U/S of the companies Act, 1956,

SI. NO.

Name Designation Representation Signature

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Order Dated 16.03.2017

CP No.91/ALD/2016: M/s Global Nonwovens Ltd. & Jindal Polyfilms Ltd.

Mr. Deeptiman Singh counsel for company petitioner. The case is now fixed for hearing on scheme petition. As the Official Liquidator is not available today hence the case is now adjourned for hearing on 22th March, 2017.

H.P. CHATURVEDI, MEMBER (JUDICIAL)